For :- Capt. Jayakumar, Nautical Surveyor, MMD., Goa

From :- Directorate General of Shipping.

Ministry of Surface Transport,
(Shipping Wing)

ORDER

New Delhi, the 25th July, 1989.

S.O. 573(E) – In exercise of powers conferred by sub-section (2) of section 7 of the Merchant Shipping Act, 1958 (44 of 1958), the Central Government hereby directs that the powers exercisable by it under section 356J, sub-section (2) of section 356K and sub-section (1) of section 356L of the said Act shall be exercisable also by the Director General of Shipping.

(No. SR-13020/7/89-MA)

Sdj/-